

(b) if so, will the position be clarified?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The answer given on the 9th August, 1957, was intended to indicate the States which had tried to work out estimates of per capita income and the results thereof. The figures given in the statement laid on the Table of the House were in terms of "current" prices. They served to show the actual incomes of different states at the prices prevailing during the periods to which the estimates refer. They were not intended to show the trends of income at "constant" prices over time, in a particular State. The Chief Minister of Uttar Pradesh, in the U.P. Vidhan Sabha on the 12th August, 1957, gave figures of per capita income of his State at "constant" prices. These were correct for that purpose. The Chief Minister did not question the figures given in the Lok Sabha previously, which were in terms of "current" prices.

A statement showing the per capita income of U.P. at "current" as well as "constant" prices, is placed on the Table of the House [See Appendix IV, annexure No. 63]. Both these sets of figures were compiled and published by the State Government. They serve, however, different purposes.

It will be observed that at "constant" prices, the per capita income of Uttar Pradesh in 1948-49 was 249.4 and in 1954-55 it was 276.7.

#### Industrial Estates in Marathwada (Bombay)

\*1512. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state whether any Industrial Estates are proposed to be established in the five districts of Marathwada (Bombay)?

The Minister of Industry (Shri Manubhai Shah): Yes, Sir; one Estate at Nanded.

#### Cauvery Valley Paper Mills Ltd., Mysore

\*1513. Shri Siddiah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that the Cauvery Valley Paper Mills Ltd. in Mysore District is under compulsory liquidation;

(b) whether the Government of Mysore have represented to the Union Government to give financial assistance to revive the mills; and

(c) if so, the action taken in the matter?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir; this concern is understood to be under liquidation.

(b) and (c). The Government of Mysore approached the Union Government to provide financial assistance to revive the Mills, but after considering all relevant factors, it was not found possible to accede to the request. However, an endeavour is being made to get a suitable industrialist interested in this concern.

#### Disarmament Sub-Committee

\*1514. { Shri D. C. Sharma:  
Shri M. R. Krishna:  
Shri Mahanty:  
Pandit M. B. Bhargava:  
Shri Harish Chandra  
Mathur:  
Shri Hem Barua:

Will the Prime Minister be pleased to state whether India in a written request had asked the Five-Power Disarmament Sub-Committee to hear India's views on Disarmament?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Yes, Sir. The General Assembly passed a resolution about two years ago suggesting that the Disarmament Commission should consider various proposals, including those made by